

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.618/2005

Tuesday this the 20th day of September, 2005.

CORAM:

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

C.S.Sudhirkumar,
Station Master Gr.III,
Southern Railway, Ernakulam West 'C' Cabin,
Residing at Railway Quarter No.20,
Idappilly, R.S.Kochi-26. Applicant

(By Advocate Shri B.Renjith Marar)

Vs.

1. Union of India, rep.by the
General Manager,
Southern Railway, Park Town, Chennai.
2. The Divisional Railway Manager,
Southern Railway, Thycaud,
Trivandrum-14.
3. Senior Divisional Operations Manager,
Southern Railway, Thycaud, Trivandrum-14.
4. C.Balachandran, Senior Divisional Operations
Manager, Office of the Senior Divisional Operations
Manager, Southern Railway, Thycaud,
Trivandrum-14. Respondents

(By Advocate Shri K.M.Anthru)

The application having been heard on 20.9.05
the Tribunal on the same day delivered the following:

ORDER

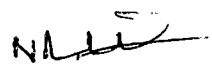
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

When the matter came up before the Bench learned counsel for the applicant
sought permission to withdraw the O.A. Permission is granted.

2. O.A. is dismissed as withdrawn.

Dated the 20th September, 2005.


GEORGE PARACKEN
JUDICIAL MEMBER


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER